## Through Fax

(J.H.C. Sch. 1-7)

From:
Ambuj Nath
Registrar General,
High Court of Jharkhand

**a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XIX(I)/5/20	16-17/Apptt.
Letter No	/Apptt.
Date	

To

Ranchi

The Judicial Commissioner, Ranchi;

The Principal District & Sessions Judge, Dhanbad;

The Principal District & Sessions Judge, Jamshedpur.

Sub: - Regarding nomination to attend the training programme on e-filing for Commercial Courts scheduled to be held at 3.30 P.M. on 16.09.2017 to 17.09.2017.

Sir.

I am directed to inform that the Court has been pleased to nominate you alongwith the Presiding Officer, Commercial Court of your Judgeship to attend the training programme on e-filing for Commercial Court at JHALSA at 3.30 P.M. on 16.09.2017 to 17.09.2017.

Further, the Court has been pleased to nominate 07 (Seven) Staff of your Judgeship (viz. Bench Clerk, Office Clerk, Stenographer and Deposition Typist of the Commercial Court, One staff for e-filing and 02 other Staff of your Judgeship) for the aforesaid training programme at JHALSA.

The Court has also been pleased to nominate one staff each from three districts of the State Government (Ranchi, Dhanbad and Jamshedpur) for the aforesaid training programme with the consultation of the concerned District Magistrates. Accordingly, you are directed to move the District Magistrate of your district for nomination of the one staff for the aforesaid training programme at JHALSA.

You, are, therefore, requested to attend the training programme at JHALSA on the time and date indicated above along with the Presiding Officer, Commercial Court, 07 Staff of your Judgeship and one State Government's Staff.

This is for your information and needful.

	You		Yours taithfully
			Sd/- Ambuj Nath
	1.0.		Registrar General
Memo no	4128	/Apptt.	dated, the Ranchi 12 09 2017
Conv	forwarded to	the Member Secretary	IHALCA Danahi / the Director Indiaial Academi

Copy forwarded to the Member Secretary, JHALSA, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar General